

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) No. 77 of 2019

IN THE MATTER OF:

Dr. Joe Verghese & Ors. ...Appellants

Versus

M/s OMEGA Hospitals Pvt. Ltd. & Ors. ...Respondents

For Appellant: Mr. Naveen R. Nath, Advocate.

For Respondent: Mr. Amit Pai, Advocate for R-1 to R-4 & R-6 to R-7.

Mr. Krishnan Venugopal, Sr. Advocate with

Mr. Abir Phukan, Advocates for R-5.

WITH

Company Appeal (AT) No. 105 of 2019

IN THE MATTER OF:

Dr. P. Mahabala Rai ...Appellant

Versus

M/s OMEGA Hospitals Pvt. Ltd. & Ors. ...Respondents

For Appellant: Mr. Ayush Choudhary, Advocate.

For Respondent: Mr. Amit Pai, Advocate for R-1 to R-4 & R-6 to R-7.

Mr. Krishnan Venugopal, Sr. Advocate with

Mr. Abir Phukan, Advocates for R-5.

O R D E R

(Virtual Mode)

24.08.2020 These Appeals may not be listed before a Bench in which Hon'ble Mr. Kanthi Narahari, Member (Technical) is a member.

The Registry to take suitable directions and list these appeals accordingly 'For Hearing' along with pending applications on **15th September, 2020.**

**[Justice A.I.S. Cheema]
Member (Judicial)**

**[Justice Anant Bijay Singh]
Member (Judicial)**

**[Mr. Kanthi Narahari]
Member (Technical)**